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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP NO.09/2010  
OA 1334/2001**

NEW DELHI, THIS THE 22<sup>ND</sup> DAY OF MARCH 2010.

**HON'BLE MR. L.K. JOSHI, VICE CHAIRMAN (A)  
HON'BLE DR. DHARAM PAUL SHARMA, MEMBER (A)**

1. National Archives & Museums Employees Union  
Through its General Secretary,  
Mr. R.S. Atal,  
39/466, Panch Kuan Road,  
New Delhi.
2. Sr. Citizen Pyare Lal, age 70 years,  
R/o B-13/470, Aruna Park,  
Vikas Marg, Delhi -110092  
(Near Subham Eating Corner) ...Petitioners  
(By Advocate: Sh. M.K. Bhardwaj)

**Versus**

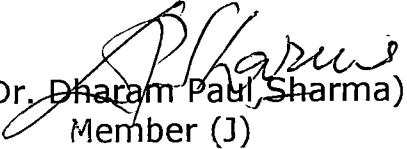
1. Sh. Jahwar Sarkar  
Secretary,  
Ministry of Human Resources & Development,  
Department of Culture, Shastri Bhawan,  
New Delhi.
2. Sh. Vijay S. Madan  
Director General  
National Museum,  
Janpath, New Delhi-110055 ...Respondents  
(By Advocate: Shri H.K. Gangwani)

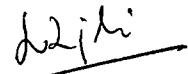
**ORDER (ORAL)**

**Hon'ble Mr. L.K. Joshi, Vice Chairman (A):**

Counsel for Applicant states that the order of the Tribunal dated 19.02.2002, non-compliance of which has been complained in the present CP, has not been complied with. There is no indication as to why this application has been filed after eight years. Learned counsel for Applicant states that earlier also contempt petitions were filed but he is unable to state as to what happened in those petitions.

2. In the circumstances, learned counsel seeks to withdraw this CP with liberty to file a fresh one in which the previous history would be given. This Contempt Petition is closed with liberty aforesaid. Notices are discharged.

  
(Dr. Dharam Paul Sharma)  
Member (J)

  
(L.K. Joshi)  
Vice Chairman (A)

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